GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2747 TO BE ANSWERED ON THE 16th DECEMBER, 2025

HASSLES FACED BY FARMERS IN HAMIRPUR

2747. SHRI AJENDRA SINGH LODHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of an extremely worrying fact that wrong survey, fake claims, tampering of payments and arbitrary actions of middlemen have seriously affected the rights of the farmers in Hamirpur district under the Kisan Bima Yojana;
- (b) whether the farmers, the food providers of the country are forced to return home with only a sack of fertilizer after waiting in long queues for hours due to mismanagement and collusion in fertilizer distribution and this situation is an example of blatant and obvious corruption; and
- (c) whether the Government admits that this situation is not the result of a single error but an indicative of an organised and systemic problem in which the role of local authorities, agents and the supply chain is suspected?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): The Pradhan Mantri Fasal Bima Yojana (PMFBY) is being implemented in the Uttar Pradesh including Hamirpur district. During Kharif 2025 season, out of the total 1,71,238 farmer applications, 20,782 were non-loanee. As per provisions contained in Operational Guidelines of the scheme, on verification of these farmers through the district administration, 391 applications were found deficient. Concerned insurance company has been advised by the State Government to cancel these applications.
- (b) & (c): The availability of fertilizers viz. Urea, DAP, MOP and NPKS has remained adequate in the country during the ongoing Rabi 2025-26 season. The information regarding requirement, availability, sales and closing stock of these fertilizers in the country during the Rabi 2025-26 season is as under:

S.NO	PRODUCT GROUP	PRO- RATA REQUIREMENT TILL 11.12.2025	AVAILABILITY TILL 11.12.2025	DBT SALES TILL 11.12.2025	CLOSING STOCK AS ON 11.12.2025
1	UREA	98.76	127.85	82.46	45.39
2	DAP	38.89	50.38	33.92	16.46
3	MOP	7.69	11.71	5.42	6.29
4	NPKS	45.11	68.68	33.65	35.03

Further, following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country:

- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
- (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- (iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).
- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.
- (v) The assessment and distribution of fertilizes within the State at district level is done by the concerned State government.
